

(iii) Profit and Loss Accounts of the Delhi Road Transport Authority for the year 1955-56.

(iv) Operational Accounts of the Delhi Road Transport Authority for the year 1955-56.

(v) Audit Report on the Annual Accounts of the Delhi Road Transport for the year 1955-56. [Placed in Library. See No. LT-1688/59 for (i) to (v).]

AMENDMENTS IN THE DELHI MOTOR VEHICLES RULES, 1940

SHRI RAJ BAHADUR: Sir, I also beg to lay on the Table, under subsection (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following Notifications publishing certain amendments in the Delhi Motor Vehicles Rules, 1940, issued by the Delhi Administration: —

(i) Notification No. F.12(166)/57-Transport, dated the 18th September, 1959.

(ii) Notification No. F.12(290)/58-Transport, dated the 12th August, 1959. [Placed in Library. See No. LT-1713/59 for (i) and (ii).]

NOTIFICATION UNDER THE NATIONAL HIGHWAYS ACT, 1956

SHRI RAJ BAHADUR: Sir, I also beg to lay on the Table, under section 10 of the National Highways Act, 1956, a copy of the Ministry of Transport and Communications (Department of Transport) Notification S.O. No. 2458, dated the 29th October, 1959, issued under section 5 of the said Act. [Placed in Library. See No. LT-1714/59.]

STATEMENT ON THE FLOOD CONTROL PROGRAMME AND THE FLOOD SITUATION IN THE COUNTRY

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table

a statement on the flood control programme and the flood situation in the country. [Placed in Library. See No. LT-1658/59.]

AMENDMENTS IN THE SUGAR (CONTROL) ORDER, 1955 AND THE SUGAR (MOVEMENT CONTROL) ORDER, 1959

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food): —

(i) Notification G.S.R. No. 50/Ess.Com./Sugar, dated the 14th February, 1958, publishing an amendment in the Sugar (Control) Order, 1955.

(ii) Notification G.S.R. No. 1111/Ess.Com., dated the 1st October, 1959, publishing certain amendments in the Sugar (Movement Control) Order, 1959.

(iii) Notification G.S.R. No. 1237/Ess.Com., dated the 6th November, 1959, publishing the Sugar (Movement Control) Order, 1959. [Placed in Library. See No. LT-1689/59 for (i) to (iii).]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF KERALA IN 1959-60

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDR): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of Kerala in the year 1959-60.